

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. No. 341/02

Monday this the 18th day of August 2003

C O R A M :

HON'BLE MR. A.V.HARIDASAN, VICE CHAIRMAN
HON'BLE MR. T.N.T.NAYAR, ADMINISTRATIVE MEMBER

C.Cheriya Koya,
Architectural Assistant,
PWD Circle Office,
Kavarathy,
Union Territory of Lakshadweep.

Applicant

(By advocate Mr.Thampan Thomas)

Versus

1. Union of India represented by
Secretary, Ministry of Personnel &
Training, New Delhi.
2. The Administrator,
Administration of the Union Territory
of Lakshadweep, Kavarathy.
3. The Superintending Engineer,
Lakshadweep PWD Circle,
Kavarathy.
4. M.V.Muhammed Rehumathulla,
Assistant Architect,
Union Territory of Lakshadweep,
Kavarathy.

Respondents

(By advocate Mr. P.R.Ramachandra Menon)

The application having been heard on 18th August 2003 the
Tribunal on the same day delivered the following :

O R D E R

HON'BLE MR. A.V.HARIDASAN, VICE CHAIRMAN

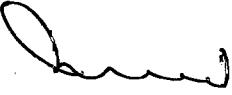
The applicant, Architectural Assistant, PWD Circle Office,
Kavarathy, Union Territory of Lakshadweep has filed this
application for a declaration that the Architectural Assistant is
a feeder category to the post of Assistant Architect and to
declare that the applicant is having requisite qualification to
be considered to the post of Assistant Architect and for a
direction to the 2nd respondent to consider and pass orders of

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Annexure A4 representation and quash Annexure A1.

2. Counsel for the respondents 2-4 have filed a reply statement opposing the application. However, learned counsel for the applicant states that the applicant would like to withdraw this application. In the light of the submission of the learned counsel for the applicant the application is dismissed as withdrawn.

(Dated the 18th day of August 2003)


T.N.T. NAYAR
ADMINISTRATIVE MEMBER


A.V. HARIDASAN
VICE CHAIRMAN

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